

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO - 1095**  
ANSWERED ON - 31/07/2024

**EDUCATIONAL CONDITION OF SC STUDENTS**

1095. SHRI KRISHAN LAL PANWAR  
SHRI BRIJ LAL  
DR. ANIL SUKHDEORAO BONDE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the core objectives of Scheme for Residential Education for Students in High Schools in Targeted Areas (SHRESHTA); and
- (b) the process as to how the scheme aims to enhance educational and socio-economic conditions for the targeted group, specifically the Scheduled Castes?

**ANSWER**

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI RAMDAS ATHAWALE)

- (a) The objectives of “The Scheme for Residential Education for Students in High Schools in Targeted Areas (SHRESHTA)” is to enhance the reach of development intervention of the Government and to fill the gap in service deficient (Scheduled Castes (SCs) dominant areas, in the sector of education through the efforts of grant-in-aid to the institutions (run by NGOs) and residential high schools offering high quality education.
- (b) The Scheme strives to provide environment for education and socio economic upliftment of the Scheduled Castes (SCs) by providing easier access to the bright SC students to study in the best schools in the country, thereby securing their future opportunities.

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